

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 223
TO BE ANSWERED ON 18.11.2019**

Autonomy of IIT & IIM

223. SHRI ASADUDDIN OWAISI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Indian Institutes of Technology (IITs) and the Indian Institutes of Management (IIMs) have sought autonomy;
- (b) if so, whether a seven member Committee was constituted in October, 2018 to examine autonomy sought by IITs on the lines of IIMs;
- (c) whether the said Committee has submitted its report to the Government;
- (d) if so, the details thereof;
- (e) whether the said report has been forwarded to IITs for deliberation;
- (f) if so, the detailed recommendations made by the Committee; and
- (g) the time by which a final decision is likely to be taken in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (g): Indian Institutes of Technology (IITs) are governed by the Institute of Technology Act, 1961 and Statutes framed under the Act, which inter alia provides autonomy in the functioning of the IITs, through Board of Governors constituted for the purpose. IIMs have been granted autonomy with effect from 31/01/2018, as per the Indian Institutes of Management Act, 2017.

In order to examine reconstitution of Board of Governors of Indian Institutes of Technology (IITs) in line with those of Indian Institutes of Management (IIMs), a Committee was constituted vide Order No.35-5/2018-TS.I dated the 4th October, 2018. The Composition of the Committee was as under:-

- i. Prof. M. Anandkrishnan, former Chairperson, IIT, Kanpur
- ii. Prof. Partha P. Chakrabarti, Director, IIT, Kharagpur
- iii. Prof. Bhaskar Ramamurthi, Director, IIT, Madras
- iv. Prof. Devang Khakhar, Director, IIT, Bombay
- v. Prof. V. Ramgopal Rao, Director, IIT, Delhi

- vi. Prof. Abhay Karandikar, Director, IIT, Kanpur
- vii. Prof. Ashok Jhunjhunwala, IIT Madras.

The committee submitted its report on 5th February, 2019. The committee has proposed amendments to the IIT Act to bring in the same level of autonomy to the Board of Governors as conferred by the IIM Act. At present, there is no proposal under consideration of the Government to grant further autonomy to IITs on the lines of IIMs.
